

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5128

ANSWERED ON:27.04.2010

FUNDS FOR COMMONWEALTH GAMES

Adhalrao Patil Shri Shivaji;Anuragi Shri Ghansyam ;Balam Shri P.;Biju Shri P. K.;Muttemwar Shri Vilas Baburao;Owaisi Shri Asaduddin;Pandey Saroj;Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar;Sivasami Shri C.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government of NCT of Delhi/Organising Committee of Commonwealth Games has requested to provide more/additional funds to meet the expenditure for holding the Commonwealth Games;
- (b) if so, the details thereof and the reasons therefor, alongwith the action taken thereon;
- (c) the funds/additional funds allocated/sanctioned/released and expenditure incurred for each project so far separately, project-wise and headwise;
- (d) the extent to which the total expenditure is likely to be increased for the purpose; and
- (e) the estimation of foreign exchange likely to be earned alongwith the monitoring mechanism set up for judicious use of the released funds?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) Yes, Madam. The budget of the Organizing Committee(OC) for organizing the Commonwealth Games has been revised from Rs. 767 crore to Rs. 1620 crore. The reasons include factors such as i) inclusion of new items essential for the conduct of the Games i.e. Accreditation, City Operations, Sponsorship & T.V. Rights, Ticketing, Insurance etc. ii) change in the scope of work and cost escalation iii) increase in the number of volunteers and number of days of Queen's Baton Relay(QBR). Government of NCT of Delhi had also requested the Government of India for enhancement of the Additional Central Assistance for Commonwealth Games from Rs. 50 crore to Rs. 1000 crore in view of more requirement of funds for completion of projects related to the Commonwealth Games, 2010.

(c) The required details are as under :

(Rs. in Crores)

Sl. No.	Implementing Agency	Name of Stadium/	Amount sanctioned	Amount released	Amount
---------	---------------------	------------------	-------------------	-----------------	--------

1	Sports Authority of India/Central Public Works Department	SAI Stadia	2460.00	2222.18	1485.53
---	---	------------	---------	---------	---------

2.	University of Delhi Training venues	Competition/	306.41	306.41	205.00
----	-------------------------------------	--------------	--------	--------	--------

3.	Jamia Millia Islamia University	Training Venues	42.57	42.57	30.00
----	---------------------------------	-----------------	-------	-------	-------

4.	D.P.S., Puram, Delhi.	R. K. Training Venue	1.73	1.73	0.50
----	-----------------------	----------------------	------	------	------

5 All India R.K. Khanna 65.65 65.35 30.70
Tennis Stadium
Association

6. Central Kadarapur 28.50 28.50 20.65
Reserve Shooting
Police Range,
Force/CPWD Gurgaon

7. Delhi Games 827.85 - 555.59
Development Village/
Authority Competition
and Training
venues

8. New Delhi Competition 330.00 140.00 140.00
Municipal and Training
Committee venues

(d) There is no proposal to further increase the budget estimates of these agencies.

(e) An amount of Rs. 300 crore has been estimated to be generated as foreign exchange. To ensure judicious utilization of released funds, all the concerned agencies are following their norms of financial propriety. Finance and Audit Committees have also been set up to monitor expenditure and utilization of funds.